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GOVERNMENT OF PUNJAB

DEPARTMENT OF WATER RESOURCES

(Project Branch)

NOTIFICATION

The 13th May, 2022

No. E No. 276219-PJb/221.-The Governor of Punjab is pleased to constitute a State Committee on Dam Safety (SCDS) for the State of Punjab as per Chapter IV under section 11 of Dam Safety Act, 2021. The State Committee shall discharge such functions as specified in the third Schedule as may be necessary to prevent dam failure related disasters under this Act as per guidelines, standards and other directions on dam safety issued by the National Dam Safety Authority. The State Committee comprises of following officers:-

Sr. No.	Name	Designation	Department	Designated as
1.	Ex-officio	Chief Engineer/SDSO	Water Resources Department, Punjab.	Chairperson
2.	Ex-officio	Chief Engineer /Canal-II	Water Resources Department, Punjab.	Members
3.	Ex-officio	Chief Engineer/ Ground Water Cum NHP	Water Resources Department, Punjab.	
4.	Ex-officio	Chief Engineer /Dams	Water Resources Department, Punjab.	
5.	Ex-officio	Chief Engineer/ Design Hydel Projects	Water Resources Department, Punjab.	
6.	Sh. Mohinder Singh	Chief Conservator of Soils, Punjab	Soil & Water Conservation Department, Punjab	
7.	Sh. Satwinder Singh	Chief Engineer/ Hydel Projects	Punjab State Power Corporation limited	
8.	Sh. Roop Lal Sharma	Chief Engineer/Project-cum-Arbitration	Himachal Pradesh Power Corporation Board Limited	

9.	Sh. Hamesh Manchanda	Chief Engineer/ I&FC, Jammu	Department of Irrigation & Flood Control, Jammu
10.	Sh.K.V.Prasad	Director/DSD	Central Water Commission
11.	Sh. Rajeev Varshney	Director/ Hydro Project Appraisal Division	Central Electricity Authority
12.	Dr.Dwarika Nath Ratha	Associate Professor	Department of Civil Engineering, Thapar Institute of Engineering & Tech. Patiala
13.	Dr. Indramani Dhada	Associate Professor	Department of Civil Engineering, Indian Institute of Technology, Ropar
14.	Prof. S.K.Singh	Professor	Department of Civil Engineering, Punjab Engineering College, Chandigarh

- 1) The tenure of the committee will be of three years from date of issue of notification.
- 2) The State Committee shall meet twice in a year and one meeting shall be held before the onset of the monsoon season.
- 3) The specialist members and other expert invitees who attend the meetings of the State Committee shall be paid such fees and allowances as may be prescribed by the State Government.

Sd/-

KRISHAN KUMAR, IASPrincipal Secretary to Govt. of Punjab,
Department of Water Resources.

Chandigarh